

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 802
(TO BE ANSWERED ON THE 11th December 2023)

OPEN SKY AGREEMENTS

802. SHRI DEEPAK PRAKASH
SHRI RAVICHANDRA VADDIRAJU
SHRI BIPLAB KUMAR DEB
SHRI MITHILESH KUMAR
SHRI KAILASH SONI
MS. INDU BALA GOSWAMI
DR. ANIL SUKHDEORAO BONDE
SHRI SATISH CHANDRA DUBEY
SHRI NABAM REBIA
SMT SEEMA DWIVEDI
SHRI KARTIKEYA SHARMA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of countries with which India has signed open sky agreements since 2019; and
- (b) key accomplishments or progress made in the civil aviation industry as a result of these agreements?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

- (a) & (b) Since 2019, India has entered into Open Sky Agreements with three countries namely Maldives, Canada and New Zealand.

Open Sky Agreement enables the enhancement of the air connectivity between two countries. They help the designated carriers of both the countries to mount unlimited operations subject to the availability of slots at respective airports. These agreements provided the opportunity to the Indian carriers as well as carriers of foreign countries to ramp up operation between India and the

respective country to/from six Indian Metro Airports (Delhi, Mumbai, Kolkata, Chennai, Hyderabad and Bengaluru).
